

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 204 OF 2017

Dated : 7th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

M/s. Essar Power (MP) Ltd.

.... Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Mahip Singh

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Nitin Gaur for R-2

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **26.03.2019**.

(S. D. Dubey)
Technical Member
ts/js

(Justice Manjula Chellur)
Chairperson